

**F.No.: N-15011/45/2024-NC**  
**Government of India**  
**Ministry of Law & Justice**  
**Department of Legal Affairs**  
**Notary Cell**

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4<sup>th</sup> Floor, Middle B Wing, Janpath Bhawan,  
Janpath, New Delhi – 110001  
Dated: 03.04.2025

**NOTICE**

**Subject: Suspension of Certificate of Practice of Notary - case of Shri Pashupati Shah, Notary Regn. No.5552 -reg**

The Central Government, being the appropriate Government in respect of the Notaries appointed by it, in exercise of the powers conferred on it under Rule 13(12)(b)(ii) of the Notaries Rules, 1956, has decided to suspend Shri Pashupati Shah, Notary Regn. No.5552 from practicing as a Notary for a period of one year i.e. from 03.04.2025 to 02.04.2026. The details of the Notary are as under:

Name	Registration No.	Address	Area of practice of the Notary	Period of Suspension	Reason of Suspension
Shri Pashupati Shah	5552	R/o Punjabi Para, Behind Pranami Mandir, Near Pranami School, Siliguri District, Darjeeling, West Bengal-734001	Siliguri, District Darjeeling, West Bengal	03.04.2025 to 02.04.2026	Rule 13 of the Notaries Rules, 1956



**(Radhe Shyam Singh)**  
Under Secretary to Govt. of India  
Notary Cell  
Department of Legal Affairs